## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 22/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: Shankarrao Borkar & Anr.

DDPL Global Infrastructure Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

16/1/2018.

1. Adv. Swati Sogrekar for Respondent No. 1 to 3. 2. Adv. Askish Contral for Petitioners

## ORDER

## CP No. 22/241-242/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- The Learned Representative is seeking adjournment adjourned to 22.03.2018 2.

at 2.30 PM.

Sd/- -

**Bhaskara Pantula Mohan** Member (Judicial) 16.01.2018.

Sd/-

M.K. Shrawat Member (Judicial)